

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :11/09/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1109-AT11.00AM-11.05A.M.**

**251-ADMISSION-COURTCODE-ROOFERSFINAL-AT11.05AM**

1	SEBI Appeal	690/2023	BHADRESHWAR PAL Vs. SEBI	LEGAL ASSISTANCE ADV
Sub Matter :		Misc. Application/0000846/2023		
	Misc. Application	846/2023	BHADRESHWAR PAL-DELAY Vs. SEBI	LEGAL ASSISTANCE ADV
(Main Matter Number :SEBI Appeal/0000690/2023)				

**370-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.08AM**

2	SEBI Appeal	741/2023	Shankar Barter Pvt Ltd Vs. SEBI	Anjali Agarwal adv
Sub Matter :		Misc. Application/0001125/2023		
Sub Matter :		Misc. Application/0001074/2023		
Sub Matter :		Misc. Application/0001073/2023		
3	SEBI Appeal	742/2023	Omkara Enclave Pvt Ltd Vs. SEBI	Anjali Agarwal
	Misc. Application	1073/2023	Shankar Barter Pvt Ltd-Exemption Vs. SEBI	Anjali Agarwal
(Main Matter Number :SEBI Appeal/0000741/2023)				
	Misc. Application	1074/2023 ( /0000 )	Shankar Barter Pvt Ltd-Urgency Vs. SEBI	Anjali Agarwal
(Main Matter Number :SEBI Appeal/0000741/2023)				
	Misc. Application	1125/2023	Shankar Barter Pvt Ltd-Delay Vs. SEBI	Anjali Agarwal
(Main Matter Number :SEBI Appeal/0000741/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>829-ADMISSION-COURTCODE-BOXTRADE-11.10</u></b>				
94	SEBI Appeal	745/2023	Jio Financial Services Ltd Vs. SEBI	anagram partners
Sub Matter :		Misc. Application/0001142/2023		
Sub Matter :		Misc. Application/0001063/2023		
Sub Matter :		Misc. Application/0001064/2023		
	Misc. Application	1063/2023	Jio Financial Services Ltd-Exemption for impugned order ( /0000 ) Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
	Misc. Application	1064/2023	Jio Financial Services Ltd-Stay Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
	Misc. Application	1142/2023	Jio Financial Services Ltd-Exemption for legible copies ( /0000 ) Vs. SEBI	anagram partners
(Main Matter Number :SEBI Appeal/0000745/2023)				
<b><u>841-ADMISSION-COURTCODE-AADHAARAO-11.12</u></b>				
5	SEBI Appeal	746/2023	Jyoti Munver Vs. SEBI	R.V. Legal
<b><u>340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.14AM</u></b>				
6	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) :		Misc. Application/0001353/2022		
Sub Matter(Disposed) :		Misc. Application/0001354/2022		
Sub Matter :		Misc. Application/0001789/2022		
Sub Matter :		Misc. Application/0001632/2022		
Sub Matter(Disposed) :		Misc. Application/0000067/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001355/2022		
	Sub Matter(Disposed) :	Misc. Application/0001356/2022		
	Sub Matter(Disposed) :	Misc. Application/0000068/2023		
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter(Disposed) :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
	(Main Matter Number :SEBI Appeal/0000838/2022)			
<b><u>437-ADMDISPOSAL-COURTCODE-MISSELLING-12NOON</u></b>				
7	SEBI Appeal	373/2021	Yes Bank Limited Vs. SEBI	J. Sagar Associates advocates and solicitors K. Ashar and Co
	SEBI Appeal	374/2021	Vivek Kanwar and Ors Vs. SEBI	J. Sagar Associates advocates and solicitors

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	729/2022	Rana Kapoor Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter :		Misc. Application/0001228/2022		
Sub Matter :		Misc. Application/0001729/2022		
Sub Matter :		Misc. Application/0000962/2023		
	Misc. Application	1228/2022	RANA KAPOOR-URGENCY AND INTERIM RELIEF Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000729/2022)				
	Misc. Application	1729/2022	SEBI-DELAY IN REPLY Vs. RANA KAPOOR	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000729/2022)				
	Misc. Application	962/2023	RANA KAPOOR INTERIM RELIEFS Vs. SEBI	ADV. RUSHIN S. KAPADIA
(Main Matter Number :SEBI Appeal/0000729/2022)				

**726-DISPOSAL-CODE-SUSPENSION-AT 12.05P.M.**

8	SEBI Appeal	113/2022	INDIANIVESH SHARES AND SECURITIES PVT. LTD. Vs. NSEIL	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000207/2022		
Sub Matter(Disposed) :		Misc. Application/0000208/2022		
Sub Matter :		Misc. Application/0000320/2022		
	Misc. Application	320/2022	NSEIL-DELAY Vs. IndiaNivesh Shares and Securities Pvt. Ltd.	Cyril Amarchand Mangaldas Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000113/2022)				

**751DISPOSAL-CODE-NONCOMPLIANCE-AT12.10PM**

9	Misc. Application	1267/2022	MUKTA AGARWAL AND ANR.-DELAY Vs. SEBI AND ORS.	Adv. Mansi Pokar
(Main Matter Number :SEBI Appeal/0000862/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	862/2022	MUKTA AGARWAL AND ANR. Vs. SEBI AND ORS.	Aagam J. Doshi, Advocate
Sub Matter :		Misc. Application/0001267/2022		
Sub Matter(Disposed) :		Misc. Application/0000126/2023		
Sub Matter :		Misc. Application/0000140/2023		
Sub Matter :		Misc. Application/0000465/2023		
Sub Matter :		Misc. Application/0000727/2023		
	Misc. Application	140/2023	MUKTA AGARWAL AND ANR.-INTERIM RELIEF Vs. SEBI AND ORS.	S. K. Jain and Co.
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	465/2023	ASHOKA VINIYOGA LTD-ADDITIONAL DOCUMENTS Vs. SEBI AND ORS.	Cyril Amarchand Mangaldas Advocates and Solicitors
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	727/2023	MUKTA AGARWAL AND ANR Vs. SEBI AND ORS.	Aagam Doshi and Co. Advocates
(Main Matter Number :SEBI Appeal/0000862/2022)				
	Misc. Application	743/2023	SEBI-DELY IN FILLING REPLY Vs. REMSONS INDUSTRIES LIMITED	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000864/2022)				

**722 -DISPOSAL-COURTCODE-GLOBALAO-AT12.15PM**

10	SEBI Appeal	966/2022	Rajesh Shah Vs. SEBI	Markand Gandhi and Co.
Sub Matter :		Misc. Application/0001441/2022		
Sub Matter :		Misc. Application/0000294/2023		

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	SEBI Appeal	967/2022	Dr. Abhijit Prabhakar Desai Vs. SEBI	Sachin Joshi, Advocate
	SEBI Appeal	968/2022	Mr. Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari, Advocate
	Sub Matter :	Misc. Application/0000295/2023		
	SEBI Appeal	969/2022	Upkar Singh Kohli Vs. SEBI	Markand Gandhi and Co.
	Sub Matter :	Misc. Application/0001492/2022		
	SEBI Appeal	970/2022	Mohandas Shenoy Adige Vs. SEBI	Visesha Law Services
	Misc. Application	1441/2022	Rajesh Shah - Stay Vs. SEBI	Markand Gandhi and Co.
	(Main Matter Number :	SEBI Appeal/0000966/2022)		
	Misc. Application	1492/2022	Upkar Singh Kohli - Stay Vs. SEBI	Markand Gandhi and Co.
	(Main Matter Number :	SEBI Appeal/0000969/2022)		
41	SEBI Appeal	1032/2022	P.V.R.MURTHY Vs. SEBI	Charmi Sharma Advocate
	Sub Matter :	Misc. Application/0001591/2022		
	Sub Matter :	Misc. Application/0001592/2022		
	SEBI Appeal	1033/2022	MR. VENKATESWARLU NELABHOTLA Vs. SEBI	A.VIJAYWARGIYA AND ASSOCIATES Advocates
	Sub Matter :	Misc. Application/0001731/2022		
	Sub Matter :	Misc. Application/0001722/2022		
	SEBI Appeal	1034/2022	YASHOVARDHAN BIRLA Vs. SEBI	Triad Law Chambers
	Sub Matter :	Misc. Application/0001730/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1035/2022	MR. TUSHAR DEY Vs. SEBI	Bodhi Legal
Sub Matter :		Misc. Application/0001743/2022		
Sub Matter :		Misc. Application/0001744/2022		
	Misc. Application	294/2023	SEBI-DELAY IN REPLY Vs. Rajesh Shah	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000966/2022)				
	Misc. Application	295/2023	SEBI-DELAY IN REPLY Vs. Anoj Menon	Deepanshu M/s.Markand Gandhi and Co.
(Main Matter Number :SEBI Appeal/0000968/2022)				

**227-DISPOSAL-COURTCODE-SHAKTIAO-AT12.20PM**

11	SEBI Appeal	221/2023	SANJAY PATIDAR AND ORS. Vs. SEBI	Prashant Trivedi Advocate
Sub Matter(Disposed) :		Misc. Application/0000177/2023		
Sub Matter(Disposed) :		Misc. Application/0000468/2023		

**395DISPOSAL-COURTCODE-DOLLARREGISTRATION-AT12.25PM**

12	SEBI Appeal	239/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000632/2023		
	SEBI Appeal	240/2023	DOLLAR ADVISORY AND FINANCIAL SERVICES Vs. SEBI	Vedchetan Patil Advocate
Sub Matter :		Misc. Application/0000633/2023		

**787-DISPOSAL-COURTCODE-SCORES-AT12.30PM**

13	SEBI Appeal	528/2023	D B REALTY LIMITED AND ORS. Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000786/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000801/2023		
	Sub Matter :	Misc. Application/0000942/2023		
	Misc. Application	942/2023	SEBI DELAY IN REPLY Vs. D B REALITY LTD AND ORS	K.ASHAR AND CO.

(Main Matter Number :SEBI Appeal/0000528/2023)

**9-DISPOSAL-COURTCODE-AADHAARAO-AT12.35PM**

14	SEBI Appeal	532/2023	OMPRAKASH KHANDELWAL Vs. SEBI	RV LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000705/2023		
	Sub Matter(Disposed) :	Misc. Application/0000706/2023		
	Sub Matter :	Misc. Application/0001100/2023		
	Misc. Application	1100/2023	OMPRAKASH KHANDELWAL STAY Vs. SEBI	A. R.V LEGAL

(Main Matter Number :SEBI Appeal/0000532/2023)

**585-DISPOSAL-COURTCODE-SWASTIKAAO-AT12.40PM**

15	SEBI Appeal	543/2023	M/S. SWASTIKA INVESTMENT LIMITED Vs. SEBI	Ragini Singh and Associates
	Sub Matter(Disposed) :	Misc. Application/0000735/2023		
	Sub Matter(Disposed) :	Misc. Application/0000736/2023		